

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 136 of 2014 &
IA-236 of 2014

Dated : 26th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Birla Tyres Kesoram Industries ... Appellant(s)

Versus

Uttrakhand Renewable Energy ... Respondent(s)
Development & Anr.

Counsel for the Appellant(s): Mr. Prashanto Chandra Sen
Ms. Raj Kumari

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 236 of 2014 to the Respondents returnable on 02.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **02.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js